

LOK SABHA
UNSTARRED Q. NO. 2382
TO BE ANSWERED ON 3rd August, 2023

Strategic Petroleum Reserve Programme

2382. SHRI GHANSHYAM SINGH LODHI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has started filling of Strategic Petroleum Reserve under the Strategic Petroleum Reserve (SPR) Programme and if so, the details thereof;
- (b) the name of the States where underground storages are located along with the capacity in million metric tonne;
- (c) whether the next phase of SPR programme would be launched under Public-Private Partnership (PPP) model and if so, the names of companies who have shown interest in this regard;
- (d) the name of the State where storage facilities are likely to be established and the million metric tonne capacity thereof and the manner in which sharing of profit would be fixed; and
- (e) whether the crude oil stored in these reserves would be utilised in case of shortage or on regular basis and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a)&(b) The underground SPR storages have a total capacity of 5.33 Million Metric Tonnes (MMT) of crude oil and are located in 2 States namely (i) Vishakhapatnam in Andhra Pradesh (1.33 MMT), (ii) Mangaluru (1.5MMT) and Padur (2.5 MMT) in Karnataka. Taking advantage of low crude oil prices in April/May 2020, the Strategic Petroleum Reserves were filled to full capacity, leading to notional savings of approximately INR 5000 crore.

(c)&(d) In July 2021, Government had approved the establishment of two additional commercial-cum-strategic facilities with total storage capacity of 6.5 MMT at Chandikhol (4 MMT) in Odisha and Padur (2.5 MMT) in Karnataka, on a Public Private Partnership (PPP) mode.

During the two Road shows conducted, global trading companies like M/s Trafigura, BP, SKE&C, Petrochina, GASP, Vopak, Geostock, Monnet, Hyundai, Gulf Energy, Natixis,

Vitol, Glencore, DBS, KNOC, M/s Lloyd's Register, IC-Group, ANU Resources, Shell, Parson Brinkerhoff, Sweco AB, SKANSKA etc., evinced interest in participating in Phase II SPR project

The entire facility shall be owned by Government of India. The Concessionaire shall transfer the SPR along with Single Mooring Point (SPM), onshore and offshore pipeline to the Government of India, at the end of the 60 years of Concession Period.

(e) Government of India has the first right to take the crude oil, in case of an Oil Shortage event.
